

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

C.P. No. ⁹⁴ / 1993 (C.A. 349/93)
John Lal Versus Anil Lal Meena & ors.

Date of Order

Orders

This is a Contempt petition filed by the applicant through his counsel under section 17 of the A.T. Act, 1985 against Non-Compliance of order passed by this Tribunal consisting Bench Hon'ble Mr. Justice D.L. Mehta, v.c. and Hon'ble Mr. O.P. Sharma, M.A.

This is a D.B. Case & pertains to the Jurisdiction of Jaipur Bench.

On scrutiny it has following defects:-

1.) Vakalatnama or Memo of appearance not filed.

2.) Two envelopes not filed.

Kastoor
19/10/93

S.O.(J.) gh

16/12

Defects removed
12/11

12-11-93 Mr. K. Kamal Singh, Counsel for petitioner.

Register & Put up in Court for admission on 16-12-93

REGISTRAR
C.A.T., JAIPUR

(Consistly Bench of Hon'ble Mr. Justice D.L. Mehta & Hon'ble Mr. O.P. Sharma.

As listed in Hearing Same days
3/12/93